

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 222/16	TP 205/17	For correction of orders	391/394	Hinduja Realtors Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ORDER

Matter is listed to today for amendment of the order with regard to the appointed date in the order dated 29/08/2017 . It is stated the appointed date for this scheme is 1st January 2016. However in the order the appointed date is wrongly noted as 1st January 2017. This needs rectification. Perused the note of the registry. Thus error occurred in the order regarding appointed atge it should be corrected as 1st January 2016. Memo is accordingly allowed. Registry is directed to amend the order by including appointed date as 1st January 2016. The amendment will be made in the original order as well as in the free copies.


MEMBER(J)


MEMBER(T)